

**COURT - II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 26 OF 2011**

**Dated: 22<sup>nd</sup> July, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Bihar State Electrify Board ... Appellant (s)  
Versus**

**Bihar Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. Ravi Bhushan  
Mr. Mohit Kumar Shah

Counsel for the Respondent(s) : Mr. Apoorva Misra for R-2 & 19  
Mr. Santosh Mishra for R-27  
Mr. P.K. Mishra

**ORDER**

Learned Counsel for the appellant undertakes to file rejoinder within three weeks.

Post the matter for hearing on 24.8.2011.

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**PK**